

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :26-04-2025

Date : 26.04.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
34102/2025	26.04.2025	BLAPL-2319/2025	S DASH	C.O.		Order Dtd. 2025-04-23		(Se No-
34106/2025	26.04.2025	BLAPL-2263/2025	JADUNATH PRADHAN	C.O.		Order Dtd. 2025-04-22		(Se No-
34107/2025	26.04.2025	WP (C) - 11058/2025	S. MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-08	WRIT BRANCH-4	(Se No-19)
34111/2025	26.04.2025	WP (C) - 35146/2023	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	WRIT BRANCH-4	(Se No-17)
34120/2025	26.04.2025	BLAPL-1289/2025	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-17)
34121/2025	26.04.2025	BLAPL-2289/2025	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34122/2025	26.04.2025	BLAPL-2317/2025	G SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34124/2025	26.04.2025	BLAPL-3077/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-
34125/2025	26.04.2025	BLAPL-2434/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-
34126/2025	26.04.2025	BLAPL-3034/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34127/2025	26.04.2025	BLAPL-2306/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34128/2025	26.04.2025	BLAPL-2308/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34129/2025	26.04.2025	BLAPL-2324/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34131/2025	26.04.2025	BLAPL-2285/2025	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-04-23		(Se No-

					OLD			
34132/2025	26.04.2025	BLAPL-2411/2025	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-
34133/2025	26.04.2025	BLAPL-2305/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34134/2025	26.04.2025	BLAPL-2191/2025	S.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	BAIL-1	(Se No-
34135/2025	26.04.2025	BLAPL-2644/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-2	(Se No-17)
34136/2025	26.04.2025	ABLAPL-2139/2025	A.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-1	(Se No-15)
34137/2025	26.04.2025	BLAPL-2322/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-15)
34138/2025	26.04.2025	ABLAPL-14571/2024	J.K.MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-15)
34139/2025	26.04.2025	BLAPL-2284/2025	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-2	(Se No-18)
34140/2025	26.04.2025	BLAPL-2897/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-18)
34141/2025	26.04.2025	ABLAPL-4501/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-1	(Se No-15)
34142/2025	26.04.2025	BLAPL-1621/2024	GR PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-04-21	BAIL-2	(Se No-
34143/2025	26.04.2025	ABLAPL-4454/2025	T.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2025-04-24		(Se No-
34145/2025	26.04.2025	BLAPL-2217/2025	B BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-04-21		(Se No-
34146/2025	26.04.2025	ABLAPL-4364/2025	D.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-05-13		(Se No-
34147/2025	26.04.2025	BLAPL-8170/2024	RK MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-04-25		(Se No-
34148/2025	26.04.2025	ABLAPL-3198/2025	N.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34149/2025	26.04.2025	BLAPL-2246/2025	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-04-22	BAIL-1	(Se No-
34150/2025	26.04.2025	ABLAPL-2039/2025	L.ACHARI	C.O.	COURT NO. 3	Order Dtd. 2025-04-24		(Se No-
34151/2025	26.04.2025	BLAPL-2321/2025	SCD DASH	C.O.	COURT NO. 3	Order Dtd. 2025-04-23	BAIL-1	(Se No-
34153/2025	26.04.2025	ABLAPL-14601/2024	T.K.J.SAMANTA	C.O.	COURT NO. 3	Order Dtd. 2025-04-24		(Se No-

34154/2025	26.04.2025	BLAPL-2247/2025	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-04-22		(Se No-
34155/2025	26.04.2025	ABLAPL-4467/2025	S.K.SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2025-04-24		(Se No-
34156/2025	26.04.2025	WP (C) - 10988/2025	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 3	Order Dtd. 2025-04-24	WRIT BRANCH-8	(Se No-40)
34157/2025	26.04.2025	BLAPL-2377/2025	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-04-22		(Se No-40)
34158/2025	26.04.2025	ABLAPL-1045/2025	B.DAS	C.O.	COURT NO. 3	Order Dtd. 2025-04-24	BAIL-2	(Se No-16)
34159/2025	26.04.2025	BLAPL-2251/2025	GR PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-04-22		(Se No-16)
34160/2025	26.04.2025	WP (C) - 10975/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-16)
34161/2025	26.04.2025	ABLAPL-2028/2025	A.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-2	(Se No-16)
34162/2025	26.04.2025	WP (C) - 11025/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-
34163/2025	26.04.2025	ABLAPL-2037/2025	S.C.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-2	(Se No-17)
34164/2025	26.04.2025	ABLAPL-14601/2024	BADRINARAYAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-17)
34166/2025	26.04.2025	CONTC-253/2024	R.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-05-05		(Se No-17)
34167/2025	26.04.2025	CMP-1027/2024	NRUSINGH CHARAN ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-04-23		(Se No-17)
34168/2025	26.04.2025	ABLAPL-4426/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-17)
34169/2025	26.04.2025	ABLAPL-2042/2025	A.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-17)
34170/2025	26.04.2025	CMP-993/2024	NRUSINGH CHARAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25		(Se No-17)
34171/2025	26.04.2025	ABLAPL-3032/2025	KC PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24		(Se No-17)
34172/2025	26.04.2025	ABLAPL-4433/2025	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34173/2025	26.04.2025	CMP-	BALARAM SINGH	C.O.	COURT	Order Dtd. 2025-04-23		(Se

		1068/2024			NO. 3 OLD			No-
34184/2025	26.04.2025	WP (C) - 7674/2025	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Se No-
34185/2025	26.04.2025	WP (C) - 10624/2025	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-
34186/2025	26.04.2025	BLAPL- 2406/2025	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34191/2025	26.04.2025	BLAPL- 2283/2025	T. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-
34193/2025	26.04.2025	ABLAPL- 4475/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Se No-
34194/2025	26.04.2025	ABLAPL- 4469/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-
34195/2025	26.04.2025	ABLAPL- 4266/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-
34196/2025	26.04.2025	WP (C) - 8073/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	WRIT BRANCH-2	(Se No- 45)
34197/2025	26.04.2025	WP (C) - 5916/2025	A. K. ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 110)
34198/2025	26.04.2025	BLAPL- 2288/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-23	BAIL-2	(Se No- 18)
34199/2025	26.04.2025	BLAPL- 2415/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No- 18)
34200/2025	26.04.2025	ABLAPL- 3742/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-2	(Se No- 16)
34201/2025	26.04.2025	ABLAPL- 14688/2024	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-2	(Se No- 16)
34202/2025	26.04.2025	ABLAPL- 4382/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No- 16)
34203/2025	26.04.2025	ABLAPL- 4393/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No- 16)
34204/2025	26.04.2025	ABLAPL- 4435/2025	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34205/2025	26.04.2025	ABLAPL- 4373/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-

34206/2025	26.04.2025	ABLAPL-4372/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-2	(Se No-10)
34207/2025	26.04.2025	ABLAPL-4480/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-10)
34208/2025	26.04.2025	ABLAPL-4488/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34209/2025	26.04.2025	ABLAPL-3339/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-
34210/2025	26.04.2025	ABLAPL-4274/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34211/2025	26.04.2025	ABLAPL-3921/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-
34212/2025	26.04.2025	WP (C) - 11129/2025	M. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-33)
34213/2025	26.04.2025	ABLAPL-12318/2024	A.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-33)
34214/2025	26.04.2025	WP (C) - 11171/2025	M. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-33)
34215/2025	26.04.2025	ABLAPL-4487/2025	DEBASIS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34216/2025	26.04.2025	WP (C) - 11170/2025	M. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
34217/2025	26.04.2025	ABLAPL-4468/2025	A.K.PARIDA	C.O.	COURT NO. 17	Judgement Dtd. 2025-07-01	BAIL-1	(Se No-14)
34218/2025	26.04.2025	WP (C) - 11172/2025	M. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-14)
34219/2025	26.04.2025	WP (C) - 9811/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24	WRIT BRANCH-8	(Se No-39)
34220/2025	26.04.2025	ABLAPL-4147/2025	DEBASIS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-39)
34221/2025	26.04.2025	WP (C) - 10730/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-39)
34222/2025	26.04.2025	ABLAPL-4463/2025	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-39)
34223/2025	26.04.2025	WP (C) - 10726/2025	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	WRIT BRANCH (DIVISION	(Se No-10)

								BENCH-1)	
34224/2025	26.04.2025	WP (C) - 10941/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		WRIT BRANCH-6	(Se No-16)
34225/2025	26.04.2025	ABLAPL-4460/2025	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24			(Se No-16)
34226/2025	26.04.2025	ABLAPL-4457/2025	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24			(Se No-16)
34227/2025	26.04.2025	WP (C) - 9986/2025	BK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22		WRIT BRANCH-7	(Se No-
34228/2025	26.04.2025	WP (C) - 10836/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		WRIT BRANCH-7	(Se No-48)
34229/2025	26.04.2025	WP (C) - 10783/2025	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		WRIT BRANCH-6	(Se No-16)
34230/2025	26.04.2025	WP (C) - 10987/2025	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24			(Se No-16)
34231/2025	26.04.2025	ABLAPL-4417/2025	G.JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		BAIL-1	(Se No-14)
34232/2025	26.04.2025	WP (C) - 17535/2024	H. K. MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24			(Se No-14)
34233/2025	26.04.2025	ABLAPL-4498/2025	K.K.NATH	C.O.	COURT NO. 17	Order Dtd. 2025-04-25			(Se No-14)
34234/2025	26.04.2025	WP (C) - 10960/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		WRIT BRANCH-5	(Se No-47)
34235/2025	26.04.2025	ABLAPL-4507/2025	A.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-07-01			(Se No-47)
34236/2025	26.04.2025	WP (C) - 7280/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
34237/2025	26.04.2025	ABLAPL-4508/2025	S.C.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25			(Se No-11)
34238/2025	26.04.2025	WP (C) - 7655/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
34239/2025	26.04.2025	BLAPL-2323/2025	B. N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-04-23		BAIL-1	(Se No-
34240/2025	26.04.2025	ABLAPL-4504/2025	J.RATH	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		BAIL-2	(Se No-16)

34241/2025	26.04.2025	WP (C) - 17535/2024	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-21		(Se No-16)
34242/2025	26.04.2025	WP (C) - 6193/2025	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	WRIT BRANCH-7	(Se No-18)
34243/2025	26.04.2025	ABLAPL-4502/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-1	(Se No-14)
34244/2025	26.04.2025	ABLAPL-4500/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-01		(Se No-14)
34245/2025	26.04.2025	ABLAPL-4470/2025	A.P.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No-14)
34246/2025	26.04.2025	ABLAPL-4474/2025	A.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Se No-14)
34247/2025	26.04.2025	ABLAPL-2027/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-14)
34248/2025	26.04.2025	ABLAPL-4479/2025	G.JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-07-02		(Se No-14)
34249/2025	26.04.2025	WP (C) - 5638/2022	A T NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-05-07	WRIT BRANCH-6	(Se No-16)
34251/2025	26.04.2025	ABLAPL-2060/2025	JADUNATH PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2025-04-24	BAIL-1	(Se No-11)
34252/2025	26.04.2025	WP (C) - 54/2022	P K ROUSTRAY	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-3	(Se No-11)
34253/2025	26.04.2025	ABLAPL-4483/2025	R.DAS	C.O.	COURT NO. 22	Order Dtd. 2025-04-25	BAIL-1	(Se No-11)
34254/2025	26.04.2025	ABLAPL-2646/2025	JADUNATH PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2025-04-24		(Se No-11)
34255/2025	26.04.2025	WP (C) - 54/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-04-23	WRIT BRANCH-3	(Se No-11)
34256/2025	26.04.2025	ABLAPL-4484/2025	U.P.BAG	C.O.	COURT NO. 17	Order Dtd. 2025-07-02	BAIL-1	(Se No-14)
34257/2025	26.04.2025	ABLAPL-4490/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-1	(Se No-14)
34258/2025	26.04.2025	ABLAPL-4494/2025	KHITISH	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-1	(Se No-14)
34260/2025	26.04.2025	ABLAPL-4499/2025	N.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-07-02	BAIL-1	(Se No-14)

34261/2025	26.04.2025	CMP-543/2025	ARTATRANA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-23		(Se No-14)
34263/2025	26.04.2025	BLAPL-2425/2025	M S HASAN	C.O.	COURT NO. 6	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34265/2025	26.04.2025	CMP-418/2025	D. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(Se No-
34267/2025	26.04.2025	CMP-995/2024	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(Se No-
34268/2025	26.04.2025	BLAPL-13016/2024	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25	BAIL-1	(Se No-
34269/2025	26.04.2025	CMP-996/2024	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(Se No-
34270/2025	26.04.2025	BLAPL-13065/2024	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(Se No-
34272/2025	26.04.2025	CMP-597/2025	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(Se No-
34273/2025	26.04.2025	BLAPL-2428/2025	A PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34274/2025	26.04.2025	BLAPL-2424/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34275/2025	26.04.2025	CMP-557/2025	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(Se No-
34276/2025	26.04.2025	CRLA-192/2025	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 3	Order Dtd. 2025-06-30	CRIMINAL APPEAL	(Se No-
34277/2025	26.04.2025	BLAPL-2892/2025	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-04-24		(Se No-
34278/2025	26.04.2025	BLAPL-2426/2025	B DAS	C.O.	COURT NO. 3	Order Dtd. 2025-04-24		(Se No-
34279/2025	26.04.2025	CRLA-51/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-04-24		(Se No-
34280/2025	26.04.2025	BLAPL-2431/2025	PK PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2025-04-24		(Se No-
34281/2025	26.04.2025	WP (C) - 9761/2025	JYOTISH RANJAN DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-25		(Se No-
34282/2025	26.04.2025	WP (C) - 6479/2025	SARADA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-04-25		(Se No-
34283/2025	26.04.2025	WP (C) - 9766/2025	NETRANANDA BISWAL	C.O.	COURT NO.	Order Dtd. 2025-04-25	WRIT BRANCH-6	(Se No-

						20			36)
34284/2025	26.04.2025	WP (C) - 9761/2025	B. K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-04-25			(Se No-36)
34285/2025	26.04.2025	WP (C) - 10526/2025	GIRISH KUMAR SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2025-04-25			(Se No-36)
34286/2025	26.04.2025	CRLMP-310/2025	RAHUL SETHI	C.O.	COURT NO. 20	Order Dtd. 2025-04-24			(Se No-36)
34287/2025	26.04.2025	CMP-987/2024	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-36)
34288/2025	26.04.2025	FAO-116/2025	N. K. SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-22			(Se No-36)
34289/2025	26.04.2025	FAO-168/2025	N. K. SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-22			(Se No-36)
34290/2025	26.04.2025	FAO-169/2025	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-22			(Se No-36)
34291/2025	26.04.2025	FAO-163/2025	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-22			(Se No-36)
34292/2025	26.04.2025	CONTC-7872/2024	AMIYA KUMAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-36)
34293/2025	26.04.2025	CMP-1021/2024	H. K. MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-36)
34294/2025	26.04.2025	CMP-1433/2024	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-36)
34295/2025	26.04.2025	CMP-984/2024	P. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-36)
34296/2025	26.04.2025	CMP-433/2025	G. C. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-14			(Se No-36)
34297/2025	26.04.2025	CMP-36/2025	DEBI PRASAD DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-36)
34298/2025	26.04.2025	CMP-402/2025	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-36)
34299/2025	26.04.2025	WP (C) - 9145/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25	WRIT BRANCH-6		(Se No-16)
34300/2025	26.04.2025	CMP-1082/2024	BISWA BHUSAN MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23			(Se No-16)
34301/2025	26.04.2025	CMP-	M. K. RATH	C.O.	COURT	Order Dtd. 2025-06-25			(Se

		1410/2024			NO. 3 OLD			No- 16)
34302/2025	26.04.2025	CMP- 1039/2024	MOTILAL MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25		(Se No- 16)
34303/2025	26.04.2025	CMP- 1040/2024	PRADEEP KUMAR JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-23		(Se No- 16)
34304/2025	26.04.2025	BLAPL- 10999/2022	MD MOKIM	C.O.	COURT NO. 17	Order Dtd. 2023-04-21	BAIL-1	(Se No-
34305/2025	26.04.2025	WP (C) - 10653/2025	A. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-23	WRIT BRANCH-6	(Se No- 16)
34306/2025	26.04.2025	WP (C) - 10777/2025	D. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No- 16)
34307/2025	26.04.2025	ABLAPL- 4331/2025	R. K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 16)
34308/2025	26.04.2025	ABLAPL- 4341/2025	R. K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 16)
34309/2025	26.04.2025	WP (C) - 10494/2025	N. RAO	C.O.	COURT NO. 6	Order Dtd. 2025-05-05	WRIT BRANCH-5	(Se No- 32)
34310/2025	26.04.2025	ABLAPL- 14494/2024	MK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-25		(Se No- 32)
34311/2025	26.04.2025	ABLAPL- 14482/2024	MK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-25		(Se No- 32)
34312/2025	26.04.2025	ABLAPL- 4395/2025	MR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-25		(Se No- 32)
34313/2025	26.04.2025	ABLAPL- 4478/2025	PK MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-25		(Se No- 32)
34314/2025	26.04.2025	ABLAPL- 3252/2025	PR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-24	BAIL-1	(Se No-
34315/2025	26.04.2025	ABLAPL- 306/2025	NK ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-04-25	BAIL-1	(Se No-
34316/2025	26.04.2025	ABLAPL- 2811/2025	BB MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-25		(Se No-
34317/2025	26.04.2025	ABLAPL- 3633/2025	HN MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-04-25		(Se No-
34318/2025	26.04.2025	ABLAPL- 1469/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-24		(Se No-
34319/2025	26.04.2025	ABLAPL- 2811/2025	SK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No-
34320/2025	26.04.2025	ABLAPL-	SK BEHERA	C.O.	COURT	Order Dtd. 2025-04-25		(Se

		2811/2025			NO. 17			No-
34321/2025	26.04.2025	ABLAPL- 1652/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Se No-
34322/2025	26.04.2025	ABLAPL- 3158/2025	AK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-1	(Se No-
34323/2025	26.04.2025	ABLAPL- 3752/2025	AB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Se No- 18)
34324/2025	26.04.2025	ABLAPL- 4073/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-1	(Se No- 13)
34325/2025	26.04.2025	ABLAPL- 4148/2025	SS PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 13)
34326/2025	26.04.2025	ABLAPL- 4228/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 13)
34327/2025	26.04.2025	ABLAPL- 4394/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-1	(Se No- 15)
34328/2025	26.04.2025	ABLAPL- 4477/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 15)
34329/2025	26.04.2025	ABLAPL- 4476/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 15)
34330/2025	26.04.2025	ABLAPL- 4471/2025	SK BHANJDEO	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 15)
34331/2025	26.04.2025	ABLAPL- 4459/2025	MK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No- 15)
34332/2025	26.04.2025	ABLAPL- 4403/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No- 15)
34333/2025	26.04.2025	ABLAPL- 3698/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Se No- 12)
34334/2025	26.04.2025	ABLAPL- 3609/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Se No-
34335/2025	26.04.2025	ABLAPL- 2405/2025	S CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No-
34337/2025	26.04.2025	ABLAPL- 2224/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-
34338/2025	26.04.2025	ABLAPL- 2223/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-1	(Se No-

34339/2025	26.04.2025	ABLAPL-2211/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-
34340/2025	26.04.2025	WP (C) - 10858/2025	K. C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	WRIT BRANCH-5	(Se No-32)
34341/2025	26.04.2025	ABLAPL-2051/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-32)
34342/2025	26.04.2025	ABLAPL-1586/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-2	(Se No-
34345/2025	26.04.2025	WP (C) - 10795/2025	K. C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
34347/2025	26.04.2025	ABLAPL-4456/2025	BK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Se No-10)
34350/2025	26.04.2025	ABLAPL-14753/2024	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Se No-18)
34356/2025	26.04.2025	RVWPET-259/2024	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No-18)
34358/2025	26.04.2025	WP (C) - 24761/2024	N. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-10-03		(Se No-18)
34370/2025	26.04.2025	ABLAPL-2626/2025	AK BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-04-24		(Se No-18)
34373/2025	26.04.2025	WA-768/2024	BASUDEV BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-04-23	WRIT APPEAL	(Se No-
34374/2025	26.04.2025	WP (C) - 5872/2025	M NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-04-23		(Se No-
34375/2025	26.04.2025	WA-597/2025	D NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-04-23		(Se No-
34377/2025	26.04.2025	ABLAPL-4464/2025	R R NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-04-24		(Se No-
34378/2025	26.04.2025	ABLAPL-13674/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-05		(Se No-
34380/2025	26.04.2025	CRLA-452/2022	B.S.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-06-30	CRIMINAL APPEAL	(Se No-
34382/2025	26.04.2025	CRLA-474/2022	B.S.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-06-30	CRIMINAL APPEAL	(Se No-
34383/2025	26.04.2025	FAO-847/2018	P.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Se No-
34384/2025	26.04.2025	MACA-283/2019	S.K.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-
34385/2025	26.04.2025	MACA-	B.R.SENAPATI	C.O.	COURT	Order Dtd. 2025-04-24	MISC.	(Se

		283/2019			NO. 5		APPEAL SEC.	No-
34386/2025	26.04.2025	MACA-204/2022	C.R.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-
34387/2025	26.04.2025	MACA-204/2022	A.K.DAS	C.O.	COURT NO. 5	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-
34388/2025	26.04.2025	MACA-507/2022	A.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Se No-
34389/2025	26.04.2025	MACA-507/2022	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Se No-
34390/2025	26.04.2025	MACA-24/2024	P.K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-
34391/2025	26.04.2025	MACA-24/2024	J.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-
34392/2025	26.04.2025	CONTC-189/2025	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-23		(Se No-
34393/2025	26.04.2025	CONTC-371/2025	A.K.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(Se No-
34394/2025	26.04.2025	CONTC-359/2025	G.JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	CONTEMPT	(Se No-
34395/2025	26.04.2025	WP (C) - 10587/2025	A.T.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	WRIT BRANCH-2	(Se No-
34396/2025	26.04.2025	WP (C) - 10945/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(Se No-
34397/2025	26.04.2025	WP (C) - 11010/2025	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(Se No-
34398/2025	26.04.2025	WP (C) - 8700/2025	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	WRIT BRANCH-7	(Se No-44)
34399/2025	26.04.2025	WP (C) - 11013/2025	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2025-04-25		(Se No-44)
34400/2025	26.04.2025	WP (C) - 8146/2025	VIVASWAT MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	WRIT BRANCH-3	(Se No-11)
34401/2025	26.04.2025	WP (C) - 10473/2025	SARADA NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
34404/2025	26.04.2025	ABLAPL-10049/2024	PC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Se No-

34405/2025	26.04.2025	ABLAPL-13143/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24		(Se No-
34406/2025	26.04.2025	ABLAPL-14591/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-
34407/2025	26.04.2025	ABLAPL-11658/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23		(Se No-
34409/2025	26.04.2025	CRLA-1296/2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-
34411/2025	26.04.2025	CMP-457/2025	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-24		(Se No-
34416/2025	26.04.2025	ABLAPL-4453/2025	SUBHANKAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-05-14		(Se No-
34422/2025	26.04.2025	RSA-487/2024	M. R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-08-04		(Se No-
34423/2025	26.04.2025	RSA-487/2024	B. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-08-04		(Se No-
34424/2025	26.04.2025	WP (C) - 4858/2022	P. K. LENKA	C.O.	COURT NO. 12	Order Dtd. 2025-04-25	WRIT BRANCH-5	(Se No-47)
34103/2025	26.04.2025	WP (C) - 11911/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-4	(Se No-27)
34104/2025	26.04.2025	WP (C) - 11911/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH-4	(Se No-27)
34105/2025	26.04.2025	WP (C) - 2571/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH-5	(Se No-23)
34108/2025	26.04.2025	WP (C) - 15034/2024	MAHADEV SAHU	GENERAL		Petition	WRIT BRANCH-6	(Se No-26)
34109/2025	26.04.2025	WP (C) - 4910/2013	MANOJ KUMAR RANA	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Se No-10)
34110/2025	26.04.2025	WA-1106/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se No-
34112/2025	26.04.2025	WP (C) - 25741/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-10	WRIT BRANCH-4	(Se No-37)
34113/2025	26.04.2025	WP (C) - 31965/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-01	WRIT BRANCH-7	(Se No-
34114/2025	26.04.2025	WP (C) - 34955/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-17	WRIT BRANCH-1	(Se No-
34115/2025	26.04.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2024-03-01	WRIT	(Se

			40936/2023	RANA				BRANCH-5	No-32)
34116/2025	26.04.2025	WP (C) - 325/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-10		WRIT BRANCH-2	(Se No-50)
34117/2025	26.04.2025	FAO-75/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-21		MISC. APPEAL SEC.	(Se No-
34118/2025	26.04.2025	WP (C) - 32813/2023	MANAS KUMAR SWAIN	GENERAL		Judgement Dtd. 2025-04-24		WRIT BRANCH-3	(Se No-28)
34119/2025	26.04.2025	ABLAPL-2077/2025	BIKASH PARIJA	GENERAL		Order Dtd. 2025-03-24		BAIL-1	(Se No-
34123/2025	26.04.2025	WP (C) - 9734/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-04-24		WRIT BRANCH-8	(Se No-39)
34130/2025	26.04.2025	WP (C) - 365/2004	KABITA PATRA	GENERAL		Entire Brief			(Se No-39)
34144/2025	26.04.2025	WP (C) - 4742/2024	NIRAJ KUMAR KANSAL	GENERAL		Entire Order		WRIT BRANCH-1	(Se No-
34165/2025	26.04.2025	FAO-18/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		MISC. APPEAL SEC.	(Se No-
34174/2025	26.04.2025	FAO-338/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		MISC. APPEAL SEC.	(Se No-
34175/2025	26.04.2025	FAO-619/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		MISC. APPEAL SEC.	(Se No-
34176/2025	26.04.2025	WP (C) - 7718/2025	BIJAY KUMAR NAYAK	GENERAL		Order Dtd. 2025-04-22		WRIT BRANCH-1	(Se No-31)
34177/2025	26.04.2025	BLAPL-11915/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-04-24			(Se No-31)
34178/2025	26.04.2025	WP (C) - 36318/2021	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2024-01-03		WRIT BRANCH-7	(Se No-44)
34179/2025	26.04.2025	FAO-517/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		MISC. APPEAL SEC.	(Se No-
34180/2025	26.04.2025	FAO-450/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		MISC. APPEAL SEC.	(Se No-
34181/2025	26.04.2025	FAO-447/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		MISC. APPEAL SEC.	(Se No-
34182/2025	26.04.2025	FAO-461/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		MISC. APPEAL SEC.	(Se No-
34183/2025	26.04.2025	WP (C) - 38203/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-01		WRIT BRANCH-6	(Se No-

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34190/2025	26.04.2025	WP (C) - 21386/2024	RAJENDRA NARAYAN ROUT	GENERAL		Counter			(Se No- 54)
34192/2025	26.04.2025	ABLAPL- 1909/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-04-21			(Se No- 54)
34259/2025	26.04.2025	WP (C) - 9941/2025	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-04-25			(Se No- 54)
34262/2025	26.04.2025	ABLAPL- 4492/2025	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-04-25	BAIL-1		(Se No- 54)
34264/2025	26.04.2025	WP (C) - 10760/2025	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2025-04-25	WRIT BRANCH-6		(Se No- 16)
34266/2025	26.04.2025	WP (C) - 10651/2025	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2025-04-25	WRIT BRANCH-6		(Se No- 16)
34271/2025	26.04.2025	WP (C) - 10636/2025	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2025-04-24			(Se No- 16)
34336/2025	26.04.2025	BLAPL- 12043/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-04-24			(Se No- 16)
34344/2025	26.04.2025	ABLAPL- 6434/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-04-05			(Se No- 16)
34346/2025	26.04.2025	WP (C) - 27500/2024	MURALIDHAR BISWAL	GENERAL		Judgement Dtd. 2025-04- 21			(Se No- 16)
34363/2025	26.04.2025	CMP- 1491/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-04-24			(Se No- 16)
34365/2025	26.04.2025	WP (C) - 10650/2025	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2025-04-25	WRIT BRANCH (DIVISION BENCH-1)		(Se No- 10)
34366/2025	26.04.2025	ABLAPL- 3967/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-25	BAIL-2		(Se No- 17)
34367/2025	26.04.2025	ABLAPL- 3665/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-25	BAIL-2		(Se No- 12)
34368/2025	26.04.2025	ABLAPL- 4413/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-25			(Se No- 12)
34371/2025	26.04.2025	BLAPL- 2460/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-25			(Se No- 12)
34372/2025	26.04.2025	BLAPL- 2477/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-24	BAIL-1		(Se No- 15)
34376/2025	26.04.2025	ABLAPL-	BISWARANJAN	GENERAL		Order Dtd. 2025-04-24	BAIL-1		(Se No- 15)

		4370/2025	DALAI						No-
34379/2025	26.04.2025	ABLAPL-4358/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-04-24	BAIL-1		(Se No-
34381/2025	26.04.2025	ABLAPL-4299/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-04-24			(Se No-
34402/2025	26.04.2025	TRP (C) - 101/2024	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2025-04-17	M.J.C.		(Se No-
34403/2025	26.04.2025	TRP (C) - 209/2024	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2025-04-17			(Se No-
34408/2025	26.04.2025	TRPCRL-66/2024	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2025-04-17			(Se No-
34410/2025	26.04.2025	TRP (C) - 16/2025	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2025-04-17			(Se No-
34421/2025	26.04.2025	OJC-5289/1996	MURALIDHAR BISWAL	GENERAL		Petition With Annexures			(Se No-
34152/2025	26.04.2025	BLAPL-2243/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-04-22			(Se No-
34187/2025	26.04.2025	CRLMC-1629/2022	S. DAS	GENERAL		Order Dtd. 2025-04-16	CRIMINAL MISC		(Se No-
34188/2025	26.04.2025	CRLMC-1628/2022	S. DAS	GENERAL		Order Dtd. 2025-04-16	CRIMINAL MISC		(Se No-
34189/2025	26.04.2025	CRLMC-2969/2024	S. DAS	GENERAL		Order Dtd. 2025-04-16			(Se No-
34250/2025	26.04.2025	ABLAPL-4482/2025	M.MOHANTY	GENERAL		Order Dtd. 2025-06-18	BAIL-1		(Se No-
34343/2025	26.04.2025	WP (C) - 7567/2021	A.PATI	GENERAL		Order Dtd. 2025-04-05	WRIT BRANCH-8		(Se No-43)
34348/2025	26.04.2025	ABLAPL-3460/2024	P. K. MISHRA	GENERAL		Order Dtd. 2024-04-19	BAIL-1		(Se No-
34349/2025	26.04.2025	WP (C) - 10702/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-04-25			(Se No-
34351/2025	26.04.2025	CMP-240/2025	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2025-04-25			(Se No-
34352/2025	26.04.2025	WP (C) - 10700/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-04-25			(Se No-
34353/2025	26.04.2025	WP (C) - 6631/2025	DIGAMBAR SETHI	GENERAL		Order Dtd. 2025-04-25			(Se No-
34354/2025	26.04.2025	WP (C) - 10957/2025	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2025-04-25			(Se No-
34355/2025	26.04.2025	CRLMP-1329/2019	P. K. JENA	GENERAL		PetitionAnnexure,	WRIT BRANCH-4		(Se No-37)
34357/2025	26.04.2025	MSA-13/2025	J. D. MUDULI	GENERAL		Order Dtd. 2025-04-25			(Se No-37)
34359/2025	26.04.2025	MSA-15/2025	J. D. MUDULI	GENERAL		Order Dtd. 2025-04-25			(Se No-37)
34360/2025	26.04.2025	WP (C) - 11051/2025	P. K. SWAIN	GENERAL		Order Dtd. 2025-04-25	WRIT BRANCH-8		(Se No-

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34361/2025	26.04.2025	MATA-307/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04-25			(Se No-40)
34362/2025	26.04.2025	WP (C) - 25518/2019	S. K. BISWAL	GENERAL		Order Dtd. 2020-01-10	WRIT BRANCH (DIVISION BENCH)		(Se No-10)
34364/2025	26.04.2025	RSA-223/2022	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-02-13	SECOND APPEAL		(Se No-)
34369/2025	26.04.2025	OJC-2272/1986	N. DAS	GENERAL		PetitionAnnexure, Entire Order,			(Se No-)
34412/2025	26.04.2025	BLAPL-1806/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-17	BAIL-2		(Se No-11)
34413/2025	26.04.2025	MATA-184/2023	HK PATRA	GENERAL		Order Dtd. 2025-02-11	FIRST APPEAL		(Se No-)
34414/2025	26.04.2025	WP (C) - 13622/2015	HK PATRA	GENERAL		Order Dtd. 2016-02-17	WRIT BRANCH-5		(Se No-32)
34415/2025	26.04.2025	WP (C) - 13621/2015	HK PATRA	GENERAL		Order Dtd. 2016-02-18	WRIT BRANCH-5		(Se No-32)
34417/2025	26.04.2025	CRLA-490/2019	HK PATRA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL		(Se No-)
34418/2025	26.04.2025	WP (C) - 32618/2023	PK SWAIN	GENERAL		Order Dtd. 2025-04-25	WRIT BRANCH-8		(Se No-43)
34419/2025	26.04.2025	TRP (C) - 189/2023	S BARIK	GENERAL		Order Dtd. 2023-07-03	M. J. C.		(Se No-)
34420/2025	26.04.2025	OJC-3758/1992	PK MISHRA	GENERAL		Order Dtd. 2008-03-19			(Se No-)
34425/2025	26.04.2025	ABLAPL-14223/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-04-24	BAIL-2		(Se No-12)

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